

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**STARRED QUESTION NO. 43
TO BE ANSWERED ON 06.02.2017**

CHILD LABOUR REHABILITATION CENTRES

***43. SHRI Y.S. AVINASH REDDY:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received any request for revival of Child Labour Rehabilitation Centres in the country including Kadapa, Andhra Pradesh;**
- (b) if so, the details thereof and the action taken by the Government thereon;**
- (c) whether the Government has taken any decision on revival of all such Centres in the country and if so, the details thereof and if not, the reasons therefor;**
- (d) whether some bills are pending for settlement pertaining to salaries of project staff and special training centres of National Child Labour Project, Kadapa, Andhra Pradesh for the year 2013-14; and**
- (e) if so, the details thereof and the reasons therefor along with the steps being taken for their expeditious settlement?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 43 RAISED BY SHRI Y.S. AVINASH REDDY FOR ANSWER ON 06.02.2017 REGARDING CHILD LABOUR REHABILITATION CENTRES:

(a) & (b): Government is implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. Under the Scheme, children below 14 years of age employed or working in any occupation or process are identified through survey and are withdrawn / rescued from work. Children in the age group of 5-8 years are admitted directly in schools and children in age group of 9-14 years are enrolled in the Special Training Centres (STCs) for a maximum period of 2 years. STCs provide bridge education to children before they are mainstreamed into formal education system. STCs are closed on mainstreaming of the enrolled children in formal schools and the volunteers are disengaged. There is no concept of revival of STCs, however, the STCs are opened by District Project Society at particular location identified in the fresh survey conducted to assess the prevalence of child labour.

Central Government has received request from 13 District Project Societies in accordance with NCLP guidelines for opening of STCs during the current financial year on the basis of survey conducted by them, out of which permission has been granted to 8 District Project Societies. The state wise details of the requests received and permission granted is at Annexure. However, no proposal for opening of STCs has been received from NCLP, Kadapa after its closing in July, 2013.

(c): Central Government has taken various measures in order to open new STCs in already sanctioned District Project Societies and also extending the coverage of NCLP in new Districts. The NCLP guidelines have been revised w.e.f. 01.04.2016 and simplified procedure for the purpose of opening of STCs, release of fund for survey, uniform procedure for conducting survey and release of grants has been prescribed. In this regard, instructions have been issued from time to time to District Project Societies and State Labour Departments for conducting survey to assess prevalence of child labour and survey fund has been released to 104 Project Societies since 2015-16.

Contd...2/-

(d) & (e): Under NCLP Scheme funds are directly released to the District Project Societies headed by District Magistrate/Collector who in turn allocates the funds to the NGOs/voluntary agencies for running of STCs and granting of salary to the volunteers. STCs under Project Society Kadapa is closed since July, 2013 and the funds were last released for the financial year 2011-12. The Project Society has submitted claim for release of liability of Rs. 10,21,691/- for 2011-12 and Rs. 35,17,223/- for 2012-13. After examination, it was observed that requisite periodical documents up to July, 2013 were not furnished completely by the Project Society. The Project Society has been repeatedly requested to furnish the documents and to conduct fresh survey vide Ministry's letters dated 06.02.2015, 21.10.2015, 27.10.2015, 11.01.2016 and 18.02.2016. However, the complete documents as per NCLP guidelines and claim in prescribed liability format have not been furnished so far.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 43 RAISED BY SHRI Y.S. AVINASH REDDY FOR ANSWER ON 06.02.2017 REGARDING CHILD LABOUR REHABILITATION CENTRES:

Sl. No.	State	No. of requests received from Project Society	Permission granted
1	Uttar Pradesh	5 (Fatehpur, Allahabad, Kanpur Nagar, Aligarh, and Balrampur)	4
2	Rajasthan	4 (Baran, Alwar, Tonk and Dausa)	1
3	Odisha	2 (Sundergarh and Deogarh)	2
4	Gujarat	1 (Vadodara)	0
5.	West Bengal	1(Birbhum)	1
Total		13	8
